

(16)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**




**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others
UNDER SECTION : 634A**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION FOR WHOM

1)	T.K. BHASKAR KEERTHI KALSHNA	Counsel for Petitioners	
2)	D. CHANDRAGUPTA	Counsel for 7th Respondent	
3)	ABISHEK RAMAN	Counsel for R1 to R5	

ORDER

Counsel for the Petitioner, R1 to R6 and R7 are present. At request of Counsel for R7, time is extended for filing counter as last chance failing which the right of filing counter shall stand forfeited. Put up on 21.4.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)